

sovereign, may I know whether Government will take into consideration the views of Parliament as well as the legislatures in this country before coming to any conclusion?

**Shri S. M. Banerjee:** It is not sovereign.

**Mr. Speaker:** They are sovereign in this respect at least that they can differ in this manner. They cannot go on arguing in this manner.

**श्री म० ला० द्विवेदी :** मैं जानना चाहता हूँ कि प्रेसीडेंट ने विधि मन्त्रालय से पूछ कर इस विषय को सुप्रीम कोर्ट के पास भेजा था ? यदि हाँ, तो विधि मन्त्रालय ने किस से परामर्श लिया था कि इस विषय को सुप्रीम कोर्ट के पास भजा जाए ?

**श्री अ० कु० सेन :** समूचे कैबिनेट के परामर्श से यह किया गया था ।

**श्री रामसेवक यादव** मैं जानना चाहता हूँ कि क्या कांग्रेस संसदीय दल ने इस मसले पर विचार करने के लिए कोई उप समिति बनायी थी और माननीय न्याय मन्त्री भी उस उप समिति के सदस्य थे ? यदि हाँ तो उनकी क्या राय थी और विधि मन्त्री की क्या राय थी ?

**अध्यक्ष महोदय :** यह नहीं पूछा जा सकता ।

**Shri B. Ramanathan Chettiar:** On a point of order. The other day, the hon. Minister of Parliamentary Affairs said that he would await the conference of the Speakers. But the hon. Speaker interjected him and said that already the Speakers' opinion was known, and, therefore, he need not wait for that. That was why I put this question whether Parliament's opinion and that of the legis-

latures would be taken into consideration before Government came to a decision.

**Mr. Speaker:** That question has already been asked by so many hon. Members.

#### Consumer Cooperative Societies

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**Shri D. C. Sharma:**  
**Shri Yashpal Singh:**  
**Shri P. R. Chakraverti:**  
**Shrimati Savitri Nigam:**  
**Shri Heda:**  
**Shri Rameshwar Tantia:**  
**Shri M. L. Dwivedi:**  
**Shri S. N. Chaturvedi:**  
**\*281. Shri Bhagwat Jha Azad:**  
**Shri Daji:**  
**Shrimati Vimla Devi:**  
**Shrimati Ramdulari Sinha:**  
**Dr. Ranen Sen:**  
**Dr. Saradish Roy:**  
**Shri Dinen Bhattacharya:**  
**Shrimati Renuka Barkataki:**

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether Government propose to give any assistance to the consumer co-operative societies started in different colonies of Delhi and New Delhi as a result of the price resistance movement?

(b) if so, the nature thereof; and

(c) whether Government have studied the impact of the appeal to consumers, made by various voluntary organisations in the Capital not to use sweets, to assess the reduction in consumption and prices?

**The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):**  
 (a) Yes, Sir.

(b) Assistance in the formulation of bye-laws, Registration of societies, finding of accommodation, supply of controlled commodities and technical guidance.

(c) No specific and comprehensive study was made, but from all accounts available, there was an impact on prices.

**Shri D. C. Sharma:** The hon. Minister has listed some of the concessions given to these consumers' co-operative societies. May I know how many consumer co-operative societies have received these concessions, and where they are located?

**Shri B. S. Murthy:** As far as we know, there are only six societies which have been formed into consumer co-operative societies. Two are in Malaviyanagar, one is in Nizamuddin, one is in Nehrunagar, one is in Janpith lane, and one is in Madangir.

**Shri Inder J. Malhotra:** What about the M.P.s' consumer co-operative society? Is the hon. Minister not aware of that?

**Shri D. C. Sharma:** Have Government under consideration some more applications? If so, when are they going to decide about these?

**Shri B. S. Murthy:** Government have under consideration a scheme, but have no applications under consideration.

**Shri Inder J. Malhotra:** Is the hon. Minister aware that there is an MP's consumer society? If so, have any concessions or help to that society been given upto now?

**Shri B. S. Murthy:** The hon. Member should know that the question relates to the price rise resistance movement. The MPs' co-operative

consumer society has not come into existence as a result of that.

**Shrimati Savitri Nigam:** Is the type of help mentioned by the hon. Minister going to be a sort of a permanent feature or has it been given only on an experimental basis to the price rise resisters of Delhi?

**Shri B. S. Murthy:** All the new co-operative societies that have come into existence as a result of the PRRM will have to be permanent, and whatever help is to be given given, financial and otherwise, will be on that basis—as long as they are in a working condition.

**श्री ज्ञानपाल सिंह :** क्या सरकार के ध्यान में यह बात आयी है कि नई दिल्ली के दूधिए ताजा दूध पी रहे हैं और वहाँ के कज्यमर लोग दिल्ली मिल्क स्कीम का चार चार दिन का पुराना दूध पीते हैं ? और दूधियों ने जो इन सोसाइटी वालों की मरम्मत कर दी है और वे लोग जो अस्पताल में दाखिल हैं, उनकी हिफाजत का सरकार क्या इन्तिजाम कर रही है ?

**Shri B. S. Murthy:** This consumer co-operative society has not come into existence as a result of the PRRM.

**श्री काशी राम गुप्त :** दिल्ली में कज्यमर कोआपरेटिव सोसाइटीज के लिए सब से बड़ी बाधा मकान न मिलने की है । मैं जानना चाहता हूँ कि क्या मंत्रालय इसके बारे में कोई योजना बना कर उनको मकान दिलवाने की कोशिश कर रहा है ?

**Shri B. S. Murthy:** Yes, this has been one of the items, as has been given in the answer. There is a very acute shortage of accommodation and we are moving the Ministry of Housing as well as the Delhi authorities to make accommodation available as early as possible.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि कितनी ग्रीर कंज्यूमर्स कोआपरेटिव सोसाइटीज के लिए सरकार के पास दरखास्तें आयी हैं, ग्रीर सरकार इस दिशा में क्या कदम उठाने जा रही है ?

**Shri B. S. Murthy:** The Government as such do not deal directly with applications. There is the Delhi Administration and also the Registrar of Co-operative Societies. According to information supplied by the Delhi authorities, these six societies have come into existence. Out of these, two have already been affiliated to the wholesale consumers' societies.

**Shri A. P. Sharma:** Will these facilities for housing co-operative societies be available only in Delhi or all over the country, particularly in the areas where public sector undertakings are located?

**Shri B. S. Murthy:** Generally, this is a difficulty all over the country, especially in the big cities.

**Shri A. P. Sharma:** My question was about the areas where public sector undertakings are located. Nowhere are such facilities available. We are talking only about Delhi.

**Mr. Speaker:** There are no consumers' resistance movements there.

श्री नुकम चन्द कछवाय : मैं यह जानना चाहता हूँ यह जो व्यवस्था उपभोक्ता सहकारी समितियों की यह दिल्ली में की गयी है क्या इसके विस्तार की योजना पर अन्य शहरों के लिए भी सरकार विचार कर रही है ?

**Shri B. S. Murthy:** The House will be happy to know that we are trying to convene a conference of the leaders of the PRRM so that if possible the same enthusiasm to hold the price line may spread to other cities in the country.

**Shri A. P. Sharma:** Who are the leaders of the PRRM?

श्री भ.गवत झा आज़ाद : क्या सरकार ने इस बात पर गम्भीरतापूर्वक विचार किया है कि यह उपभोक्ता सहकारी समितियों का आन्दोलन बड़े पैमाने पर तब तक सफल नहीं होगा जब तक सरकार द्वारा व्यक्तियों ग्रीर समितियों के साथ व्यवहार में भेद करना बन्द नहीं होगा। आज व्यक्तियों का काम आसानी से हो जाता है ग्रीर समितियों के काम आसानी से नहीं किये जाते। क्या जो रूल बने हैं उन में सुधार करने पर सरकार विचार कर रही है, क्योंकि जब तक इन में संशोधन नहीं लाया जायेगा जिससे इन समितियों को वे सुविधाएं मिल सकें, जो कि व्यक्तिगत व्यापारियों को मिली हुई हैं, तब तक यह आन्दोलन सफल नहीं हो सकता।

**Shri B. S. Murthy:** It is a very long question. My Hindi is not enough to follow it.

**Mr. Speaker:** He is not using the translation facilities.

**Shri Bhagwat Jha Azad:** I insist on an answer to my question. I have said that this movement cannot succeed unless the Government amends the rules. What is their opinion? **Mr. Dey** is there.

**Mr. Speaker:** Opinions cannot be asked.

**Shri Bhagwat Jha Azad:** I have not asked for an opinion. I am asking....

**Mr. Speaker:** He just now said opinion.

**Shri Bhagwat Jha Azad:** I have asked what action Government propose to take to make this movement successful. It will not succeed unless the discrimination practised by the administration themselves between a trader and the co-operative society is removed. This is a very simple, and very important question too and has to be answered.

**The Minister of Community Development and Co-operation (Shri S. K. Dey):** The Government will do everything possible to assist the organisation of societies whenever these societies come as a result of the price rise resistance movement, and we would welcome this movement all over the country.

**Dr. Sarojini Mahishi:** May I know whether Government is finding more of voluntary effort in such of the consumer co-operative societies which have come into existence as a result of the price rise resistance movement and less of such voluntary effort in such of the societies which have come into existence as a result of the circular issued to the officials?

**Shri B. S. Murthy:** We cannot draw a distinction like that.

**Shri Nath Pai:** Has the Minister's attention been drawn to this fact that whenever the citizens in certain colonies in Delhi have shown the initiative, imagination and courage to establish co-operatives of their own, they have failed in getting any assistance and ultimately the protection to which, as citizens, they are entitled, and they have been subjected even to physical assaults like lathi charges by vested interests and blackmarketeers; if so, what steps Government is taking to foster this movement and extend protection to them?

**Shri S. K. Dey:** I am not aware of any such tyrannies having been practised anywhere.

**Shri Nath Pai:** May I point out that daily such things happen.

**Shri S. K. Dey:** I would like to add that the question of consumers' co-operatives in the metropolitan cities is undergoing a serious revision in the light of our experience during the past 16 months. The matter is now under discussion with the Planning Commission, and very shortly we shall take a definite decision.

**Shri Nath Pai:** What I was submitting to you was that the Minister promptly contradicted me on this issue of physical assault. You who go through the papers very carefully, will recall that when in a certain colony, Vinay Nagar, the citizens there, being lower-middle class, refused to buy milk, housewives were assaulted, people were dragged in and beaten. Don't they know this simple thing?

**Shri S. K. Dey:** I have not heard of any such tyrannies being inflicted.

**Shri A. P. Sharma:** On a point of order. Your ruling in the past has been that whenever a specific question is asked, the answer should also be specific, but for every question the Minister is answering "all possible", "shortly" etc. Therefore, it is no answer to the question.

**Mr. Speaker:** I have said that, and I can repeat it even now, but my difficulty is that whereas I have to ask the Ministers that they should be specific, clear, definite, positive, concrete in their answers, I have also to ask the Members that their questions should not be burdened with pre-conceived notions, giving expression to opinions and bringing in other things that are not necessary to make the question intelligible. Therefore, if the question is straight and short, certainly I shall insist that the answer also should be precise and definite, but all Members have to assist me in this respect, not only one side.

**Shri Nath Pai:** I hope your *obiter dicta* does not refer to my question.

**Mr. Speaker:** It does refer to that also. Next question.

श्री अंकार लाल बरेवा : मेरा नाम आप ने बुला लिया था ।

अध्यक्ष महोदय : लेकिन अब तो रह गया हालांकि मैंने वाकई आप को बुलाने का इरादा किया था ।